

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Shailendra Singh will take up the following case today i.e. on 28th August, 2026 at 1:00 P.M. in Court No. 206 (Cent. Building).

FOR ORDERS (ON PETITIONS)

1. CR. APP (SJ)/3287/2026
AGAINST CONVICTION CR.
APP (SJ) AGAIN
IA-1/2026 ()
BAIL

SMT. MANJU VERMA @ KUMARI
MANJU VERMA @ MANJU VERMA
VS THE STATE OF BIHAR AND ANR

NITISH KUMAR
DR. ANURAG KRISHAN
TIWARY
SHRISTI RAMAN
EASHITA RAJ

ANAND MOHAN
PRASAD MEHTA
SHASHANK CHANDRA
(CBI)

Patna High Court
Dated, 28th August, 2026

By order of Hon'ble Court

Sd/-
I/c Joint Registrar (List)

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